

आय अधकरण, "सी+यायपीठ, चेनई  
PELLATE TRIBUNAL 'C' BENCH, CHENNAI

श्री ए. मोहन अलंकामणी, लेखा सदस्य एवं श्री धुवुरु आर.एल रेडी, न्यायिक सदस्य के समक्ष  
Before Shri A. Mohan Alankamony, Accountant Member &  
Shri Duvvuru RL Reddy, Judicial Member

आयकर अपील सं./ T.A. No. 878/Mds/2017

अंशदाखण वष/Assessment Year:2012-13

M/s. Tulya Alloy Casting Ltd.,  
PB No. 2009, K.R. Puram Road,  
Ganapathy, Coimbatore 641 006.  
[PAN:AAACT7841B]

Vs. The Deputy Commissioner of  
Income Tax,  
Corporate Circle I(1),  
Coimbatore.

(अपीलाथ /Appellant)

(अंशदाथ/Respondent)

अपीलाथ का ओर से / Appellant by : Shri S. Sridhar, Advocate

अंशदाथ का ओर से/Respondent by : Shri Asish Tripathi, JCIT

सुनवाई का ताराख/ Date of hearing : 31.08.2017

घोषणा का ताराख /Date of Pronouncement : 31.08.2017

### आदेश /O R D E R

#### PER DUVVURU RL REDDY, JUDICIAL MEMBER:

This appeal filed by the assessee is directed against the order of the Id. Commissioner of Income Tax (Appeals) I, Coimbatore dated 30.03.2017 relevant to the assessment year 2012-13.

2. When the appeal was taken up for hearing, the Id. Counsel for the assessee has sought for permission to withdraw the appeal filed by the assessee by making endorsement in the grounds of appeal, against which, the Id. DR did not object to the submissions of the Id. Counsel.

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omissions of the Id. Counsel for the assessee  
and there being no objection raised by the Id. DR, the appeal filed by the  
assessee is dismissed as withdrawn.

4. In the result, the appeal filed by the assessee is dismissed.

Order pronounced on the 31<sup>st</sup> August, 2017 at Chennai.

Sd/-  
(A. MOHAN ALANKAMONY)  
ACCOUNTANT MEMBER

Sd/-  
(DUVVURU RL REDDY)  
JUDICIAL MEMBER

Chennai, Dated, the 31.08.2017

Vm/-

आदेश क॑ ँतललम अ॑षत/Copy to: 1. अ॑लाथ/ Appellant, 2. ँयथ/  
Respondent, 3. आयकर आयु॑त (अ॑ल)/CIT(A), 4. आयकर आयु॑त/CIT, 5.  
वभागीय ँतललध/DR & 6. गाडफाईल/GF.